

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/S. SUVISHRHU SPECIALITY CHEMICALS PVT. LTD.

<b>RELEVANT PARTICULARS</b>		
1.	Name of corporate debtor	M/s. Suvishrhu Speciality Chemicals Pvt. Ltd.
2.	Date of incorporation of corporate debtor	03/03/2008
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U24118MH2008PTC179643
5.	Address of the registered office and principal office (if any) of corporate debtor	W - 220, PHASE - II, M.I.D.C DOMBIVALI (EAST), Thane, Maharashtra, India, 421204
6.	Insolvency commencement date in respect of corporate debtor	24/02/2025
7.	Estimated date of closure of insolvency resolution process	23/08/2025 (180 days from the insolvency commencement date)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Sunil Kumar Agarwal IBBI/IPA-001/IP-P01390/2018-19/12178
9.	Address and e-mail of the interim resolution professional, as registered with the Board	<b>Reg. Address with IBBI:</b> G-805, Akruiti Orchid Park, Nr. Safed Pul, Andheri Kurla Road, Sakinaka, Andheri (East), Mumbai, Maharashtra, 400072 E-mail: <a href="mailto:ANIL91111@HOTMAIL.COM">ANIL91111@HOTMAIL.COM</a>
10.	Address and e-mail to be used for correspondence with the interim resolution professional	B/1221, Sun WestBank, Nr. Shiv Cinema, Ashram Road, Ahmedabad-380009.  <b>E-Mail:</b> <a href="mailto:CIRP.SUVIS@GMAIL.COM">CIRP.SUVIS@GMAIL.COM</a> <a href="mailto:ANIL91111@HOTMAIL.COM">ANIL91111@HOTMAIL.COM</a>
11.	Last date for submission of claims	10/03/2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NOT APPLICABLE
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NOT APPLICABLE
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) <a href="http://www.ibbi.gov.in">www.ibbi.gov.in</a> (b) NOT APPLICABLE

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the M/s. Suvishrhu Speciality Chemicals Pvt. Ltd. on 24/02/2025.

The creditors of M/s. Suvishrhu Speciality Chemicals Pvt. Ltd., are hereby called upon to submit their claims with proof on or before 10/03/2025 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Sunil Kumar Agarwal  
Interim Resolution Professional  
Founder Director- QuickResolve Professionals Pvt. Ltd. (IPE)  
**Reg. No-** IBBI/IPA-001/IP-P01390/2018-2019/12178  
AFA Valid Till: 31-12-2025

Date: 26-02-2025

Place: Mumbai, Maharashtra